

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/354(KB)2018
IA(I.B.C)/1004(KB)2020, IA(I.B.C)/382(KB)2022,
IA(I.B.C)/1014(KB)2021, IA(I.B.C)/1087(KB)2021,
IA(I.B.C)/1494(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS ENFIELD SOLAR ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Proposed added respondent

Mr. Joy Saha, Sr. Adv.

Mr. Pankaj Agarwal, Adv.

For Applicant in IA 452 of 2022

Mr. Aninda Lahiri, Adv.

Ms. Dipika Basu, Adv.

Mr. Souvik Dian, Adv.

IA 382/2022, IA 1494/2022 for the Applicant

Mr. Rishav Banerjee, Adv.

Mr. Supriyo Gole, Adv.

Ms. Madhuja Barman, Adv.

For IA 1004 & 1014 Applicants

Mr. Anuj Singh, Adv.

Ms. Rashmi Singhee, Adv.

Mr. Siddhartha Roy, Adv.

Mr. Aman Agarwal, Adv.

Ms. Trinisha De, Adv.

Mr. Bijay Murmuria, Liquidator

Mr. Parikshit Poddar, Adv.

For Falta SEZ

Mr. Raja Satyajit Banerjee, Adv.

Ms. Krishnika Chatterjee, Adv.

ORDER

1. Learned Sr. Counsel along with Ld. Counsel for the parties present.

IA(I.B.C)/1004(KB)2020

2. Hardcopy of this IA has not been filed. Let the hardcopy of this IA before the Registry within one week.
3. Post this IA again on 05.01.2023.

IA(I.B.C)/382(KB)2022

4. Ld. Counsel appearing for Successful Auction Purchaser seeks time to file a supplementary affidavit after taking the response of Office of Development Commissioner of Falta SEZ on being approached in terms of the order dated 19.09.2022. Let it be done within one week.
5. Post this matter again on 05.01.2023.

IA(I.B.C)/1494(KB)2022

6. Registry is directed to issue notice to the ROC, Kolkata WB by sending email and speed post. Place tracking information on record. Reply affidavit if any be filed by ROC in the meantime.

IA(I.B.C)/1087(KB)2021

7. This is an IA, If the matter is not resolved we will be asking for the personal presence of concerned Development Commissioner.
8. Post this IA along with all applications on 05.01.2023.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)